

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3435
ANSWERED ON:15.12.2006
LOANS FROM BILATERAL AND MULTILATERAL FUNDING AGENCIES
Chitthan Shri N.S.V.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has to pay commitment fees in respect of loans received from bilateral and multilateral agencies; and
(b) if so, the justification therefor and the details of commitment fee paid during each of the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b) Commitment fees is the charge levied by the development partner for committing their funds. The details of the commitment fees paid during each of the last three years are as follows:

Year Commitment fees paid (in Rs. Crore)

2003-04 93.16

2004-05 165.11

2005-06 148.16